CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01159/2019

DATED THIS THE 16TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

V. Asha W/o Shri B.N. Parameshwara Aged 56 years Office Superintendent (operating) South Western Railway Bangalore Division R/o # 215/B, M.G. Railway Colony Bangalore 560 023

....Applicant

(By Advocate Shri K. Shivakumar)

Vs.

- Union of India,
 Rep. By General Manager
 South Western Railway, Hubli 580 020
- 2. Senior Divisional Personnel Officer, South Western Railway, Bangalore 560 023
- 3. Smt. L. Poornima, Retired Office Superintendent R/o 250, 53 'C' Cross, 17th Main, 3rd Block, Rajajinagar, Bangalore 560 010
- 4. Shri M. Janardhana Maiya Office Superintendent O/o Senior Divisional Operations Manager, I Floor, South Western Railway, Bangalore 560 023

.....Respondents

(None for the Respondents)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Dismissed as withdrawn.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01159/2019

Annexure A1	Copy of the office order dated 19.02.2010
Annexure A2	Copy of the office order dated 09.02.2010
Annexure A3	Copy of the office order dated 08.05.2018
Annexure A4	Copy of the representation dated 19.04.2018
Annexure A5	Copy of the representation dated 05.07.2018
Annexure A6	Copy of the reply dated 05.03.2019